

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.147**  
CA(CAA)- 123/ND/2020

**IN THE MATTER OF:**

DR. LAL PATHLABS LIMITED and APL Institute of Clinical Laboratory & Research Private Limited

...APPLICANT

**SECTION**

**U/s 230/232**

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 15.09.2021.

  
**(Madhu Narula)**  
**Court Officer**